

## Press Release

## Sub: Guidelines on Variable Insurance Product-Exposure draft

The Authority has received several complaints on the sale practices of the insurers regarding universal life products. After examining the complaints the Authority is satisfied that the universal life products need a better regulatory framework for protecting policyholders' interest. The Authority has circulated draft Guidelines on Variable Insurance Products which will govern all so called Universal Life Insurance Products. Meanwhile, in order to ensure that the policyholders do not lock themselves in current Universal Life Products, it is hereby ordered that the insurers shall not sell any Universal Life Insurance policies from the close of business on 22<sup>nd</sup> October, 2010

Life Insurers have been asked to give their comments / reaction to the draft guidelines on or before October 31, 2010. This will enable the Authority to issue final guidelines on or before November 4, 2010 and soon after the insurers can file such products for approval.

(R. Kannan) Member (Actuary)

October 21, 2010